

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Atlas Gold Townships (India) Private Limited Date of Commencement of Liquidation: 04-06-2021; List of Stakeholders as on Date: 04-06-2021; Name of IP: Mr. Jasin Jose; Process Number: 1; Last 5 digit of registration number: 11225

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	3151374540.00	3149044612		0	2329928	0	Annexure 3
4	Unsecured financial creditors	51	205231450	148116418		0	57115032	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0		0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0		0	0	0	Annexure 6
7	Operational creditors (Government Dues)	3	1359120501	1356620257		0	0	2450244	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0		0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0		0	0	0	Annexure 9
Total		55	4715726491	4653781287	0	0	59444960	2450244	